NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/192/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : S.Devaraj & Another : Seventh Vision India Pvt Ltd & 14 Others NAME OF THE RESPONDENT(S) : 397/398 **UNDER SECTION SIGNATURE** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM D. PERUMAN SARANYAN Personal 142 8. Manjula den, Adr For Adr. vidhyashankar coinsbatore tor R, to R7 to R10,
R13 to R15

ORDER

Shri D Peruman Saranyan, counsel for Petitioner No.1 & No.2 present. Ms S Manjula Devi, counsel for R1 to R3, R7 to R10, R13 to R15 and Shri A M Ilango, counsel for R11 are present. Both the counsels sought time for submitting arguments in CA 36/2016. Shri Bharath Kumar, R3 in the CA who is R11 in the CP present and his counsel reported that his signatures in the share transfer certificates filed alongwith the CA by the applicants are forged and they are intending to file an application for sending certain documents for forensic examination. Time extended at the request of both the counsels for hearing CA 36/2016. Put up on 22/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)